

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2378
ANSWERED ON 03/08/2021

TIMELY PAYMENT TO WORKERS UNDER MGNREGS

2378. SHRI CHUNNI LAL SAHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number or people provided employment under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) by the Government, if so, the details thereof;
- (b) whether payment to MGNREGA workers of Mainpur under Gariaband district of Chhattisgarh have been paid on time like other places in 2021, if so, the details thereof; and
- (c) whether there is any case of negligence in payment has come to the sight of the Government, if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. In the current financial year 2021-22 (as on 31.07.2021), 6.78 crore persons were provided employment under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA). In this regard, States/UTs-wise detail of the employment provided to persons under programme is given at **Annexure**.

(b) Mahatma Gandhi NREGS is a demand driven wage employment guarantee programme. During the current Financial Year 2021-22 (as on 31.07.2021), around 99.96 % Fund Transfer Orders (FTOs) have been generated within 15 days from the date of closure of the Muster Roll in the State of Chhattisgarh.

The details of payment Fund Transfer order (FTO) generation for workers of Mahatma Gandhi NREGA of Mainpur under Gariaband district of Chhattisgarh have been provided by the State Government of Chhattisgarh as under:

Months	T +8 days	T+15 days	More then15 days
January, 2021	98.73%	0.92%	0.35
February, 2021	97.66%	0.81%	1.53
March, 2021	95.59%	2.39%	2.03%
April, 2021	99.84%	0.16%	0
May, 2021	99.64%	0.04%	0
June, 2021	99.73%	0.27%	0
July, 2021	99.75%	0.25%	0

Here "T" is the date of closure of muster roll.

(c) State Government of Chhattisgarh has informed that no case of negligence in payment has come to the sight of the Government.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No.2378 dated 03.08.2021

States/UTs-wise details of employment provide to persons under Mahatma Gandhi NREGS during the current financial year 2021-22 (as on 30.07.2021)

(Figure in lakh)

SI. No.	States/UTs	Employment Provided to persons
1	ANDHRA PRADESH	71.90
2	ARUNACHAL PRADESH	0.78
3	ASSAM	21.76
4	BIHAR	31.93
5	CHHATTISGARH	40.03
6	GOA	0.01
7	GUJARAT	13.06
8	HARYANA	3.42
9	HIMACHAL PRADESH	4.94
10	JAMMU AND KASHMIR	2.10
11	JHARKHAND	19.56
12	KARNATAKA	43.37
13	KERALA	8.92
14	LADAKH	0.03
15	MADHYA PRADESH	65.53
16	MAHARASHTRA	18.17
17	MANIPUR	0.58
18	MEGHALAYA	2.27
19	MIZORAM	2.06
20	NAGALAND	3.11
21	ODISHA	36.19
22	PUNJAB	6.99
23	RAJASTHAN	58.21
24	SIKKIM	0.47
25	TAMIL NADU	58.17
26	TELANGANA	42.45
27	TRIPURA	6.21
28	UTTAR PRADESH	50.15
29	UTTARAKHAND	3.58
30	WEST BENGAL	62.29
31	ANDAMAN AND NICOBAR	0.02
32	LAKSHADWEEP	0.00
33	PUDUCHERRY	0.19
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00
	Total	678.44

Source: Management Information System
